

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 113**

**C.P. (IB)/193(CH)2023**

**IN THE MATTER OF:**

**Mr. Jagdish Singh Nain (liquidator of ...  
Nomentia India Pvt. Ltd.)**

**Petitioner**

**Under Section: 59 IBC 2016**

**Order delivered on 07.05.2024**

Since the Hon'ble Member (Technical) is not available today, hence the matter is adjourned to 09.05.2024.

Sd/-

**Court Officer**